				<u>(Flease click I</u>	nere for previous List					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
l. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	32	30547216	20	24204320	0.09	0	0	25477319	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2355404452	1	2355404452	8.36	0	0	2355404452	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	34	347308402	34	347308402	1.23		0	347308402	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	25462076318	2	25462076318	90.33		0	25462076318	<u>Annexure 9</u>
Total		69	28195336388	57	28188993492	100.00	0	6342896	28190266491	